

N O T I C E

IN PARTIAL MODIFICATION to the Notice of assignment for hearing the matters physically at High Court of Bombay at Goa, dated 24th September 2021, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that, the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the matters physically at **High Court of Bombay at Goa**, with effect from **18th October 2021** (on working days) between **10.30 a.m. to 1.30 p.m.** and from **2.30 p.m. to 4.30 p.m.**

On 18.10.2021

1	The Hon'ble Shri. Justice MANISH PITALE Court Room No. 3	For admission, hearing and order matters therein :- (A) All Civil matters pertaining to single bench and not assigned to any other Court. (B) Final hearing of First Appeals and Second Appeals of Odd years. (C) All Criminal matters pertaining to single bench and not assigned to any other Court.
2	The Hon'ble Smt. Justice M. S. JAWALKAR Court Room No. 4	Final hearing of Criminal Appeals of odd years.

From 20.10.2021 to 31.10.2021 (on working days)

1	The Hon'ble Smt. Justice REVATI MOHITE-DERE AND The Hon'ble Smt. Justice M. S. JAWALKAR Commercial Appellate Division Bench Court Room No. 2	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to Division Bench
2	The Hon'ble Shri. Justice MANISH PITALE Court Room No. 3	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to Single Bench.

